

PROFORMA-I

STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDING ON 31ST MARCH 2011

Name of the M.L.A. (in full) and to which the office belongs: *Ramdas Sooren, Shasthland Vidhan Sabha, Ranchi.*

Present Post held: *D.D.A.* Present Pay (i) Basic pay *8000/-* (ii) G. Salary *26800/-*

NAME AND DETAILS OF PROPERTY

Sl. No.	Name of District, Sub-division, Taluk & Village/Town in which property is situated	Housing of other building	Land	Present Value	If not in own name state whose name had his/her relationship to the Public Servant	How acquired whether by purchase/lease/mortgage/ inheritance/ gift or otherwise with date of acquisition & details of persons from whom acquired	Annual income from the property	Remarks
1	<i>Sub. Div. - Ghatatola Vill. - Ghatatola P.O. - Lacharua Dist. - East Singhbhum</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>	<i>7</i>	<i>8</i>	<i>9</i>
			<i>10 ACRE Agricultural Joint Property</i>	<i>75 Lacs.</i>				
			<i>87 DECIMAL Joint Prop.</i>	<i>12 Lacs.</i>				
		<i>1200 Sq. FT 1050 " "</i>		<i>15 Lacs.</i>				
		<i>1250 Sq. FT</i>		<i>10 Lacs.</i>				

Ram Das Sooren
30/12/11